

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **07<sup>th</sup>** day of **August**, 2019

Present:

**Hon'ble Mr.Justice Bharat Bhushan, Member-J**

**Original Application No.1753/2012**  
(U/S 19, Administrative Tribunal Act, 1985)

Nem Singh.

.....Applicant.

By Advocate – Ms. Akansha Gaur/Shri Ashok Kumar.

**V E R S U S**

Union of India & others.

.....Respondents.

By Advocates : Shri L.P. Tiwari.

**O R D E R**

List revised. None present for the applicant. Shri Vudit Kanna proxy Advocate for Shri L.P. Tiwari, Advocate for the respondents is present.

2. Record reveals that the applicant and the counsel were absent even on last several occasions. It appears that the applicant has lost interest in pursuing the case. Accordingly, the O.A. is dismissed in default and for non prosecution.

(Justice Bharat Bhushan)  
Member (J)

/SS/